## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/263/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAMESH ASSOCIATES PVT LTD

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. Handhini
For S.S. Ragesh
. Ramaboden
(Fis KRV RAMANT)

## ORDER

Mr. S. Ramabadran, Chartered Accountant, Representative of the Corporate Debtor present. He is directed to file an affidavit tomorrow along with the Director Mr. K.R.V. Ramani to the effect that the Corporate Debtor shall cooperate with the IRP, failing which an appropriate action for misconduct in the course of corporate insolvency resolution process will be taken against the officers of the Corporate Debtor including the Chartered Accountant. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)